

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:103
ANSWERED ON:22.11.2012
TAX ON WATER
Premdas Shri ;Thakor Shri Jagdish

Will the Minister of POWER be pleased to state:

- (a) whether some States are levying a tax on usage of water for power generation;
- (b) if so, the State-wise details thereof for the last three years; and
- (c) the reaction of the Union Government and the industrial sector in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c) : The Government of Jammu & Kashmir is the only State which is levying water usage charges for power generation since November, 2010. NHPC Ltd. has filed a Writ-Petition challenging the Vires of the Jammu & Kashmir Water Resources (Regulation and Management) Act, 2010 in the Hon`ble High Court of Jammu & Kashmir at Jammu. The matter is subjudice.